

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE
LOK SABHA**

UNSTARRED QUESTION NO. 683

TO BE ANSWERED ON WEDNESDAY, JULY 20, 2022

INDIA'S SHARE IN GLOBAL SPACE MARKET

683. SHRI RAMESH BIDHURI:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government proposes to transfer 10 in orbit communication satellites to New Space India Ltd. (NSIL) which is the commercial arm of Indian Space Research Organisation (ISRO);**
- (b) if so, the details thereof and the reasons therefor;**
- (c) whether the Government has taken any steps for increasing India's Share in Global Space Market; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

- (a) Yes, Sir.**

(b) 10 (Ten) in-orbit operational communication satellites viz. GSAT-8, GSAT-10, GSAT-12R (CMS-01), GSAT-14, GSAT-15, GSAT-16, GSAT-17, GSAT-18, GSAT-30 and GSAT-31 have been transferred from Government of India to M/s. New Space India Ltd (NSIL), a CPSE under Department of Space, at a written down value of ₹4697.60 crores against issue of equity to Government of India, with 01.04.2021 as the effective date of transfer.

The Board of NSIL is authorized to price the transponder capacity as per the global trends. NSIL shall carry out the activities related to offering and allocation of capacity, as per the guidelines to be adopted by its Board. The transfer of operational satellites is part of the Space Sector reforms, aimed at strengthening the role of NSIL in order to enhance the nation's share in global space economy.

(c) & (d)

Yes, Sir. Government has taken several steps to increase India's share in global space market, through the reforms undertaken in 2020, which seek to augment the space sector in the country with greater participation of Non-Governmental Entities [NGEs].

The Indian National Space Promotion & Authorization Centre [IN-SPACe] has been created as a single window agency to promote, handhold and authorize the activities of NGEs in the sector, thus providing them with a level playing field.

As a part of these reforms, NSIL has been mandated to task the building of launch vehicle through Indian Industry and launch as per satellite customer requirements.

With the operationalization of IN-SPACe, the progressively evolving regulatory environment, a greater private sector participation in end-to-end space activities is expected, which may result in increased share of India in the global space economy.
